GOVERNEMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.89 TO BE ANSWERED ON 15.12.2017

RAJIV GANDHI SCHEME FOR EMPOWERMENT OF ADOLESCENT GIRLS

89: SHRIMATI KAMLA DEVI PAATLE: SHRIMATI POONAM MAHAJAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the performance of the Rajiv Gandhi Scheme for Empowerment of Adolescents Girls, if so, the details and the outcome thereof
- (b) the budgetary allocation along with the funds allocated/ released and utilized under the scheme during each of the last three years and the current year, State/ UT- wise;
- (c) whether the Government proposes to extend the reach of the scheme to more districts in view of proposals/requests received from States/ UTs including Chhattisgarh in this regard and if so, the details thereof;
- (d) whether adolescent girls are provided with menstrual health assistance under the scheme and if so, the details thereof;
- (e) whether the Government has taken note that 56.2 per cent of adolescent girls are anaemic and suffer from other general health issues due to lack of education and social backwardness; and
- (f) if no, the measures taken by the Government to spread awareness about female adolescent health in schools and communities under the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) The Government is reviewing the performance of the Scheme for Adolescent Girls (earlier named as Rajiv Gandhi Scheme for Empowerment of Adolescent Girls) at regular intervals on a quarterly/annual basis to identify gaps for taking corrective measures. Monitoring committees are set up at all levels (National, State, District, Block and Village level) to take stock of the progress of the scheme as also strengthen the coordination and convergence between concerned departments.
- (b) The funds allocated/ released and utilized under the scheme during each of the last three years and the current year, State/ UT- wise is at **Annexure-1**.
- (c) the Government approved implementation of Scheme for Adolescent Girls for out of school girls in the age group of 11-14 years with its phased expansion so as to cover additional districts for a period of one year i.e. upto 30.11.2018. In 2017-18, the scheme has been extended to additional 303 districts including 17 districts in Chhattisgarh.

- (d) menstrual health assistance to adolescent girls is provided under the scheme in the form of awareness/education on various health issues including menstrual health, use of sanitary napkins, maintaining personal hygiene and sanitation, reproductive and sexual health related issues etc
- (e) & (f) Government is aware of the fact that as per NFHS 4, 53.0 per cent of women age 15-49 years are anaemic and steps are being taken to address this issue. One of the objective under the Scheme for Adolescent Girls is to provide Iron and Folic Acid (IFA) supplementation by establishing convergence with Health Department. Each out-of-school Adolescent Girl attending AWC is given one adult IFA tablets per week under the scheme. In addition, information on food fortification, dietary diversification, advantages of IFA tablets supplementation and its consumption with food is given to adolescent girls for combating iron deficiency. Other health related services provided under SAG include Health check-up & referral services, nutrition & Health Education.

Annexure-1

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 89 FOR 15.12.2017 BY SHRIMATI KAMLA DEVI PAATLE; SHRIMATI POONAM MAHAJAN REGARDING RAJIV GANDHI SCHEMES FOR EMPOWERMENT OF ADOLESCENT GIRLS

State-wise funds released and utilized under the Scheme for adolescent Girls during each of the last three years and the current year

(Rs. in lakh)

S.No.	States/UTs	2014-15		2015-16		2016-17		(Rs. in lakh) 2017-18	
D.110.		Release Utilised		Released Utilised		Released Utilised		Released Utilised	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Andhra Pradesh	805.48		675.68	` '	762.99	` '		
2	Arunachal Pradesh	120.94	1864.15	78.41	762.79	126.25	1710.10	1771.97	555.86
3	Assam	1042.63	95.29	817.44	152.86	1356.94	83.49	69.52	42.76
4	Bihar	6458.23	749.91	875.28	1429.75	2696.83	149.18	0.00	0.00
5	Chhattisgarh	4232.15	6261.54	2072.23	1090.17	1389.69	2315.55	2756.29	0.00
6	Goa	236.44	2833.08	337.905	2203.10	131.50	2772.50	2195.23	431.88
7	Gujarat	2270.30	250.62	2234.25	337.91	8443.18	259.21	302.77	281.02
8	Haryana	792.09	5765.97	812.47	6023.25	104.74	2321.84	2319.15	3.38
9	Himachal Pradesh	583.71	836.00	956.78	564.41	720.45	573.65	517.53	200.97
			626.76		958.74		1349.14	1112.10	367.58
10	Jammu & Kashmir	292.12	136.31	156.27	227.13	194.63	184.69	184.67	0.00
11	Jharkhand	944.50	254.87	193.31	1056.64	145.57	1465.35	1164.54	154.54
12	Karnataka	4345.49	3244.55	3164.54	2672.50	740.73	2642.58	2158.34	559.72
13	Kerala	802.45	1639.27	1201.84	1165.99	1057.73	893.89	679.05	551.15
14	Madhya Pradesh	7395.74	6972.94	8746.45	8199.59	5302.02	8466.04	7570.82	3429.42
15	Maharashtra	386.74	2424.37	1531.25	5252.78	5334.42	3541.02	3541.02	0.00
16	Manipur	21.15	109.04	95.82	49.65	49.65	161.87	161.87	0.00
17	Meghalaya	296.92	338.72	232.04	232.04	919.65	919.65	242.58	0.00
18	Mizoram	96.37	101.25	90.65	103.49	91.78	103.40	114.67	53.87
19	Nagaland	185.31	188.51	188.39	173.95	206.31	206.31	132.54	92.60
20	Orissa	3528.36	3477.67	3477.67	3657.00	2867.25	3443.78	1780.97	0.00
21	Punjab	0.00	934.70	814.7	0.00	0.00	448.77	0.00	0.00
22	Rajasthan	4301.48	5504.85	3275.09	8.85	0.00	22.49	0.00	0.00
23	Sikkim	55.99	55.86	48.2	32.54	32.54	16.90	13.43	20.07
24	Tamil Nadu	4322.41	4420.50	4131.91	3896.38	2655.26	3076.85	2361.31	1556.44
25	Telangana	1226.48	1226.48	1242.82	1144.78	572.39	0.00	0.00	0.00
26	Tripura	622.77	622.45	417.25	358.74	334.81	792.16	582.10	0.00
27	Uttar Pradesh	14642.59	15803.13	8823.48	6031.14	10932.99	7631.00	1137.88	3152.06
28	Uttaranchal	243.19	87.27	14.12	39.25	43.02	3.77	0.00	0.00
29	West Bengal	0.00	261.61	0	1221.44	40.41	340.08	26.87	9.22
30	A&N Islands	93.11	22.25	44.14	42.49	107.05	50.65	51.35	0.00
31	Chandigarh	7.78	6.42	14.01	9.33	12.11	7.84	12.11	3.74
32	Daman & Diu	0.00	0.00	0	0.00	14.14	15.94	14.14	0.00
33	D & NH	0.00	0.00	16.44	14.41	16.44	16.44	16.44	0.00
34	Delhi	655.20	496.75	228.43	317.17	276.66	687.49	348.48	0.00
35	Lakshadweep	0.00	2.89	12.03	3.30	2.20	1.80	11.65	0.00
36	Pondicherry	24.02	24.01	19.27	17.97	17.72	18.67	8.24	0.00
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